

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2084

ANSWERED ON:23.07.2014

REVISED PATTERN OF CIVIL SERVICES EXAMINATION

Charitra Shri Ram;Thakur Shri Anurag Singh;Thota Shri Narasimham;Venugopal Dr. Ponnusamy

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has allowed two additional attempts to all categories of candidates with effect from Civil Services Examinations 2014;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the revised pattern of examination for civil services has been criticised for its discrimination against those aspirants who are proficient in regional languages;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Yes, Madam. The Government has provided 2 additional attempts and consequential age relaxation to all categories of candidates for the Civil Services Examinations (CSE) 2014 in the wake of changes made in syllabus of CSE.
With the above changes, the total number of attempts available to various categories of candidates now is as under:-

Categories

Consequential changes	UR	SC/ST	OBC	P.H.
in Number of attempts.	06	Unlimited	09	09 for General/OBC & Unlimited for SC/ST

(c) to (e): The Government has been receiving certain representations from various quarters in this regard.
The Government is seized of the matter.